

Shri Rameshwar Tantia: May I know if any steps are taken in the reorganised set-up of New Delhi to check up begging and set up leprosy houses?

Shri Datar: I am not aware.

Shri Rameshwar Tantia: May I know whether it is proposed to appoint a non-official Chairman for the New Delhi Municipal Committee?

The Minister of Home Affairs (Pandit G. B. Pant): No.

श्रेष्ठ अबल सिंह : क्या मंत्री महोदय को मालूम है कि नई दिल्ली के बिजली विभाग की हालत दिन पर दिन गिरती जा रही है ?

पंडित गो० ब० पन्त : अब बिजली विभाग के बारे में कुछ सबदीनिया हुई हैं । अगर अब तक उसकी हालत गिरती जा रही है, जिसका मुझे डर नहीं है, तो अब उठनी जायेगी ।

Shri Radha Raman: The hon. Minister has just now said that the New Delhi set-up is under consideration. May I know what is the probable time by which the set-up will be announced?

Pandit G. B. Pant: I hope within a month or two.

Public Schools

*2118. { **Shri Harish Chandra Mathur:**
 { **Shri Nanjappa:**

Will the Minister of Education be pleased to state:

(a) whether Government have very recently revised their attitude towards public schools; and

(b) if so, how it is going to effect grants to these schools by the Central Government?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix IX, annexure No. 37.]

Shri Harish Chandra Mathur: May I know what is the total financial assistance which was being made available to these public schools which will now have to be withdrawn, according to the recommendations of the Commission? May I also know whether this will result in deterioration of the standard of these public schools?

Dr. K. L. Shrimall: The Government have been giving recurring grants to two schools, the Lawrence Schools at Sanawar and Lovedale. We have been trying to make these schools self-supporting. These schools did not apply for any recurring grant for 1955-56. This means that now they can look after themselves. Government have also given some grants to public schools for the last five years, but in accordance with the recommendations of the Secondary Education Commission, we propose to stop giving further grants to these institutions, unless they come under the normal schemes of the reorganisation of secondary education.

Shri Harish Chandra Mathur: Do I understand that these public schools are now able to stand on their own feet and there would be no deterioration in standard in these schools?

Dr. K. L. Shrimall: The question of standard is a very relative term. But Government are at present confronted with the alternative of either not opening schools in the rural areas where there are no educational facilities or giving grants to these institutions. The choice before Government is very obvious. First priority has to be given to education facilities where they do not exist.

Shri Harish Chandra Mathur: May I know what is the total number of admissions in these public schools each year and what is the number of scholarships being granted by the Government each year so that.....

Mr. Speaker: For how many years past? 10 or 15 years?

Shri Harish Chandra Mathur: Admission every year.

Mr. Speaker: For the past 100 years? What is this question about?

Shri Harish Chandra Mathur: Let it be during the last two years or three years.

Mr. Speaker: Let it be. Am I to ask the question? Hon. Members must be precise in their questions so that we need not spend away the time of the House unnecessarily.

Shri Harish Chandra Mathur: Let me put in this way. What was the total number of admissions of students in these public schools during the last year and what was the number of scholarships during the same period?

Dr. K. L. Shrimali: The number would vary from school to school. There is no fixed number in each school. It will depend on the accommodation in the school.

Shri Harish Chandra Mathur: What is the figure for all schools?

Dr. K. L. Shrimali: I do not have the total number with me at present.

Shri Harish Chandra Mathur: My question is only half answered. What about the number of scholarships?

Dr. K. L. Shrimali: I am speaking from memory; I think about 50 to 60 scholarships are being awarded by the Government—speaking subject to correction.

Shri Nanjappa: The Minister was pleased to refer to the Lawrence School in Nilgiris. It is the general complaint now that the standard of the school is going lower and lower, in spite of the very same staff—Principal and others—continuing. May I know the reason for the standard going lower and lower because.....

Mr. Speaker: No argument is needed.

Shri Nanjappa:the policy adopted by the Government is responsible for this?

Dr. K. L. Shrimali: I have no information that the standard of this school has gone down. In fact, my information is that the standard is satisfactory.

Shrimati Mafida Ahmed: May I know whether the existing public schools in the country have a uniform fees structure or whether it varies from school to school?

Dr. K. L. Shrimali: It varies from school to school.

Shri Sonavane: May I know the number of Scheduled Caste and Scheduled Tribe students in these public schools during 1957-58? How do Government protect the rights of these persons to secure admission and scholarships in these schools?

Dr. K. L. Shrimali: The House is aware that Government are giving scholarships to Scheduled Castes and Scheduled Tribes. We have an allotment of nearly Rs. 2 crores for deserving students. As far as scholarships for public schools are concerned, they are given entirely on merit.

Shri B. Das Gupta: What is the medium of instruction prevailing at present in the Delhi public schools?

Dr. K. L. Shrimali: It will be very difficult for me to give information to hon. Members about each individual school in the whole country.

Shri B. Das Gupta: I asked about the Delhi public schools.

Mr. Speaker: Next question.

Shri Sonavane: My question has not been answered.

Mr. Speaker: It cannot be answered.

Some Hon. Members rose—

Mr. Speaker: There are public schools all over the country. They are not confined only to Delhi.

Shri Harish Chandra Mathur: May I ask a general question? May I know if the hon. Minister has taken any note of the entirely different tone in which the Secretary to the Education

Ministry talked at the recent meeting of Headmasters of Public Schools, a tone very different from that of the hon. Minister?

Dr. K. L. Shrimali: I am not aware that any difference of opinion was expressed by the Secretary.

Shri Sonavane rose—

Mr. Speaker: Hon. Members can table questions separately.

Housing for other Ranks

*2119. **Dr. Ram Subhag Singh:** Will the Minister of Defence be pleased to state:

(a) whether Government have any project to build housing accommodation for the troops in which the armed personnel will themselves provide the labour;

(b) if so, the nature thereof; and

(c) when work of constructing houses under the same will be begun?

**The Parliamentary Secretary to the Minister of Defence (Shri Fatesingh-
rao Gaekwad):** (a) Yes.

(b) Accommodation will be mainly for married other ranks and Junior Commissioned Officers and according to army specifications and having regard to considerations of economy.

(c) No definite date has been fixed.

Dr. Ram Subhag Singh: May I know why this consideration is being given only to married persons and not to unmarried persons?

Shri Tyagi: Because the unmarried person has no wife!

Mr. Speaker: It does not call for an answer.

Shri S. M. Banerjee: From the answer of the hon. Minister, it appears that this will be restricted to JCOs only. May I know whether this scheme is being extended to other ranks also?

The Minister of Defence (Shri Krishna Menon): The answer which

the Parliamentary Secretary gave was that the bulk of this accommodation was for married other ranks. The next group is the JCOs and next, officers. If he wants the figure I shall give them.

Mr. Speaker: Not necessary.

Shri M. R. Krishna: May I know whether the troops construct accommodation for themselves, because I could not hear the hon. Parliamentary Secretary's answer clearly? In the question it is asked:

"whether Government have any project to build housing accommodation for the troops in which the armed personnel will themselves provide the labour;"

Is there any scheme with the Government where the military people themselves construct?

**Shri Fatesingh-
rao Gaekwad:** Yes.

Shri M. R. Krishna: May I know the place where these people have undertaken this work?

**Shri Fatesingh-
rao Gaekwad:** The work is to be first undertaken at Ambala.

Sardar Iqbal Singh: May I know whether any sum has been earmarked for the construction of houses for other ranks; and, if so, what is the amount for this year?

Shri Krishna Menon: The scheme is an entire one. We cannot separate other ranks, non-commissioned officers and J.C.Os and troops nor the locations. So far as this accommodation is concerned, the bulk of the accommodation is for other ranks.

Himalaya Bank Limited, Kangra

*2120. **Shri Hem Raj:** Will the Minister of Finance be pleased to state:

(a) whether the Inspection Party sent by the Reserve Bank of India to investigate into the allegations of certain favourites of the directors of the Himalaya Bank Ltd., Kangra has submitted its report;

(b) if so, the steps Government propose to take to safeguard the rights